

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:136

ANSWERED ON:16.07.2014

ESTABLISHMENT OF HIGHER EDUCATIONAL INSTITUTIONS

Kataria Shri Rattan Lal;Pal Shri Jagdambika

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of colleges, universities and educational institutions set up during each of the last three years and the current year, State/UT and institution-wise;

(b) the funds spent on these institutions, State/UT-wise;

(c) whether the Government has taken any decision to set up new higher educational institutions;

(d) if so, the details of the locations, budget provisions and other terms and conditions prescribed for establishing these institutions, State/UT-wise; and

(e) the details of funds allocated/utilised for the purpose and the time by which the above institutions are likely to be made functional?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (e): A statement is laid on the Table of the House .

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA STARRED QUESTION NO. 136 FOR 16.07.2014 ASKED BY SHRI JAGDAMBIKA PAL AND SHRI RATTAN LAL KATARIA, HON'BLE MEMBERS OF PARLIAMENT REGARDING ESTABLISHMENT OF HIGHER EDUCATIONAL INSTITUTIONS.

(a) & (b): The Ministry of Human Resource Development has established one Indian Institute of Technology (IIT) and one Indian Institute of Science & Technology (IIST), in the last three years. The details are as follows:

Location / State establishment	Year of	Funds spent (year wise)	Rs. in lakh
	2011-12	2012-13	2013-14
Banaras Hindu University, Varanasi, Uttar Pradesh (IIT)	2012		6850.00
Indian Institute of Science & Technology (IIST), Shibpur, West Bengal	2014		Rs.59220.0 lakhs for the next 5 yrs.

In addition, five Indian Institutes of Information Technology (IIITs) were set up in Public-Private Partnership (PPP) mode during the last three years as per the details below:

Location / State	Year of	Funds spent (year wise)	Rs. In lakh
	Setting up 2011-12	2012-13	2013-14
Chittoor, Andhra Pradesh	2013	-	-
Guwahati, Assam	2013	-	500.00
Vadodara, Gujarat	2013	-	280.00
Kota, Rajasthan	2013	-	375.00
Tiruchirapalli, Tamil Nadu	2013	-	500.00

As per information provided by the University Grants Commission (UGC), the number of universities and colleges established during the last three years, State-wise/Union Territory- wise is placed at annexure.

(c) to (e): Yes, madam. As per the Andhra Pradesh Reorganization Act, 2014, the Government of India shall take steps to establish one Indian Institute of Management (IIM), one Indian Institute of Science Education and Research (IISER), one National Institute of Technology (NIT), one Central University and one Tribal University, one Indian Institute of Technology (IIT), one Indian Institute of Information Technology (IIIT), one Petroleum University, one Agriculture University, one National Institute of Disaster Management and one All India Institute of Medical Sciences (AIIMS) type of institute, in the successor state of Andhra Pradesh. In the state of Telangana, one Horticulture University and one Tribal University are proposed to be established as per the Act. Details of locations and budgetary provisions for these institutions are yet to be finalised.

In addition to the above, the Finance Minister in his Budget Speech, 2014-15 has announced setting up four new Indian Institute of Technology (IITs) in the States of Chhattisgarh, Goa, Jammu & Kashmir and Kerala. Besides these, IIMs are proposed to be established in Himachal Pradesh, Bihar, Maharashtra, Odisha and Punjab. AIIMS type of institutions, are also proposed to be set up, one each in West Bengal, Maharashtra and Uttar Pradesh.

Two institutions of excellence like the Indian Agricultural Research Institute in Assam and Jharkhand, one Agriculture University in the State of Rajasthan and one Horticulture University in the State of Haryana are also proposed.

A Jai Prakash Narayan National Centre for Excellence in Humanities in Madhya Pradesh is also proposed to be set up. Details of locations and budgetary provisions for these institutions have yet to be finalised.

The State Governments are primarily responsible for setting up state colleges and universities. UGC gives grants only to those institutions which are declared eligible to receive grants under section 12B of UGC Act, 1956. However the Central Government had approved a Centrally Sponsored Scheme (CSS) of setting up Model Degree Colleges in each of the identified 374 Educationally Backward Districts (EBD). Under the CSS, the capital cost was shared between centre and states on a ratio of 1:2. For Special Category States the Centre-State capital cost to be shared on a 1:1 ratio. Under the CSS, 109 MDCs have been sanctioned in these identified districts. The CSS now stands subsumed under the new CSS of Rashtriya Uchchar Shiksha Abhiyan (RUSA).